

lotteries organized by the Central and the State Governments during the years 1984, 1985 and 1986 so far and how much money in all has been disbursed through such lotteries to the winners of the lotteries ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : The requisite information has been called for from the State Governments and UT Administrations and will be laid on the table of the House.

#### Communal Riots

\*89. SHRI RAMASHRAY PRASAD SINGH :

SHRI VIJOY KUMAR YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of places where communal riots took place during the period 1 January—15 July, 1986, State-wise ;

(b) estimated loss of life and property in each States ; and

(c) the steps taken by the Union Government ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). On the basis of the available information, the following are the figures of casualties and estimated loss of property in the various major communal riots :—

S. No.	Name and Place of communal riot	No. of persons		Estimated loss of property (Rs. in lakhs)
		Killed	Injured	
1	2	3	4	5
1.	BIHAR			
	Nawada April 22	10	10	Not available
2.	GUJARAT			
	Ahmedabad Jan. 5-7	9	29	7.73
	Jan, 22-24	5	6	0.38
	March 26-30	4	13	0.05
	July 9-17	49	177	The figures of loss of property in connection with the communal violence at Ahmedabad from July 9-17, 1986 have not yet become available.
	Veraval			
	March 26-27	13	44	246.98

1	2	3	4	5
<b>3. MADHYA PRADESH</b>				
	Sehore Feb. 16-17	8	57	100.00
<b>4. MAHARASHTRA</b>				
	Nasik May 10	8	3	43.05
	Panwal May 10	2	8	66.48
<b>5. UTTAR PRADESH</b>				
	Meerut Feb. 26	2	15	7.42
	Neuria (Pilibhit) March 26-27	26	21	Not available
	Allahabad June 14-18	9	41	2.65

(c) The question of controlling communal disturbances and maintaining communal amity is constantly engaging the attention of the Central Government. Though the primary responsibility of maintenance of peace rests with the State Governments, the Central Government remains in constant touch with them. Material support in terms of paramilitary forces and equipment is provided to the State Governments as and when required. In the above instances, six companies of para-military forces were provided to the Bihar Government on 18th April. Similarly, 34 companies of para-military forces were made available to the Gujarat Government for controlling the communal riots. Apart from this, timely alerts are sounded and guidance and advice provided, as and when required. Detailed guidelines for affective control of communal violence which were reviewed and revised in 1985, have also been circulated amongst all the State Governments.

#### **Disturbances in Darjeeling Division**

\*90. SHRI P.M. SAYEED :

PROF. RAMKRISHNA MORE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of India are aware of the reports regarding the violent disturbances created by certain persons belonging to so-called Gorkha National Liberation Front in Darjeeling district ;

(b) whether Government of West Bengal has approached the Union Government for any assistance in this regard ; and

(c) if so, the reaction of Union Government and the steps taken in this matter ?

THE MINISTER OF HOME AFFAIRS  
(S. BUTA SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The Central Government has remained in touch with the State Government. Para-military forces have been made available as requested by the State Government. The Government is keeping a watch on the situation.

#### **Firing by Pak Along Jammu and Kashmir Border**

\*91. DR. B.L. SHAIKESH :

SHRI KAMLA PRASAD RAWAT:  
Will the Minister of DEFENCE be